

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION

Dated Shillong, the 12th June, 2023.

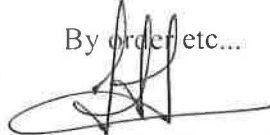
No. LJ (A) 43/2018/43 - The Governor of Meghalaya is pleased to appoint Miss Sanchita Ain, Panel Advocate as Government Advocate of Meghalaya, with immediate effect and until further order.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya.
Law Department.

Memo No. LJ (A) 43/2018/43-A,
Copy forwarded to:-

Dated Shillong, the 12th June, 2023.

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong.
5. The Treasury Officer, Shillong South Treasury, Shillong.
6. Advocate concerned.
7. Law (B) Department, Shillong.
8. DEO, Law Department.
9. Guard file.

By order etc...

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.